NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

PETITION NUMBER

: CP/50/IB/2018

NAME OF THE PETITIONER(S)

: ZYNC GLOBAL PVT LTD

NAME OF THE RESPONDENT(S)

: INDUS MOBILE DISTRIBUTION PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) Ambili Menon

counsel for Applicant

ORDER

Counsel for petitioner/operational creditor present. She is directed to send private notice to the respondent for appearance and for making submissions, alongwith copy of the petition and other documents relied upon and file an affidavit in proof of delivery by the next date of hearing. Put up on 26.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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